## COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 64 OF 2015 & IA Nos. 92, 121 & 131 of 2015

**Dated: 29th May, 2017** 

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Western Electricity Supply Company of Orissa Limited & Ors. .... Appellant(s)

Vs.

Orissa Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan

Mr. Hasan Murtaza Ms. Malavika Prasad

Counsel for the Respondent(s): Mr. Rutwik Panda

Ms. Anshu Malik Mr. Udayan Verma

Mr. Rajesh Kumar for R-1

Mr. Raj Kumar Mehta Ms. Hlnanshi Andley

Mr. Elangbam Premjit Singh for R-2 & R-3

Mr. G. Umapathy Mr. Aditya Singh

Mr. Leo D. Rozario for R-4

Mr. Sitesh Mukherjee Mr. Gautam Chawla

Ms. Akansha Tyaqi for R-5

## **ORDER**

We have heard learned counsel for Respondent No. 2 & 3 and Respondent No. 5.

List the matter for further hearing on 30.05.2017 at 2:30 p.m.

(I.J. Kapoor) Technical Member mk/hk (Justice Ranjana P. Desai) Chairperson